

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 30 of 2011

Dated :21st April ,2011

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

D.P.S.C. ... Appellant(s)

Versus

West Bengal Electricity Regulatory Commission ...Respondent(s)

Counsel for the Appellant(s): Mr. Atul Shanker Mathur & Ms. Shruti Verma

Counsel for the Respondent(s): Mr. Pratik Dhar & Mr. C.K. Rai for R.1

ORDER

Mr. C.K. Rai, the learned counsel for the Respondent No1-Commission is filing Vakalatnama on behalf of the Commission and seeks some time to file the reply.

Post the matter on **12.05.2011**. In the meantime, the learned counsel for the Respondent is directed to file the reply after serving copy on the other side.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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